

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-9/2023/1634/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Alhaj S. Mazumdar,  
i/c District & Sessions Judge,  
Darrang, Mangaldai .

Dated Guwahati, the <sup>th</sup> 27 February, 2023

Sub:- **Casual leave .**

Ref:- Your letter No. DJ(D) 1317, dtd. 24.02.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.02.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-9/2023/1635/A, dated** , 27-02-2023

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
